

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL BENCH (COURT-I)

(IB)-248(PB)/2017

In the matter of :

Grasim Industries Limited

....PETITIONER

Vs.

Spentex Industries Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC, 2016

Order delivered on 19.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Argan Behl, Advocate

Mr. Ashish Prasad, Advocate

For the Respondent/Corporate Debtor : Ms. Purni Marwaha Gupta, Advocate

Mr. CS Chauhan, Advocate

Ms. Henna George, Advocate

For the Intervener

:

ORDER

Learned Counsel for the parties are present. Heard the matter.

Order reserved.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.1.2018